CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Civil Contempt Petition No.200/00062/2019

(in O.A. No.489/2019)

Jabalpur, this Monday, the 25th day of November, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Kankan Nanaji, Aged about 54 years, W/o Shri Sanjay Nanaji, Presently posted as Staff Nurse, at Beedi Worker Dispensary, Waraseoni, Balaghat (M.P.) R/o Ward No. 13, Balaghat District-Balaghat (MP)-481001 -Petitioner

(By Advocate-Shri N.K.Salunke)

<u>Versus</u>

Shri P.C.Parmar, Aged about 58 years, Posted as Welfare & Cess Commissioner, Labour Welfare Organization, 797, Shantikunj, South Civil Lines, Jabalpur (M.P.)-482001 - **Respondent**

(By Advocate-Shri S.P.Singh proxy counsel for Shri N.K.Mishra)

ORDER (Oral)

By Navin Tandon, AM:-

Learned counsel for the respondents submits that the order have been complied with.

- **2.** Learned counsel for the petitioner agrees to it.
- **3.** In view of it, Contempt Petition is closed. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member